

19

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 54/NCLT/AHM/2017 (New)
Gujarat High Court CP No. 473/2016 c.w. CA 432/2016 (Old)**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017**

Name of the Company: SE Electricals Ltd.

Section of the Companies Act: Sections 391-394 of the Companies Act, 1956;
230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Jaimin R. Dave	Advocate	Applicant	

2.

ORDER

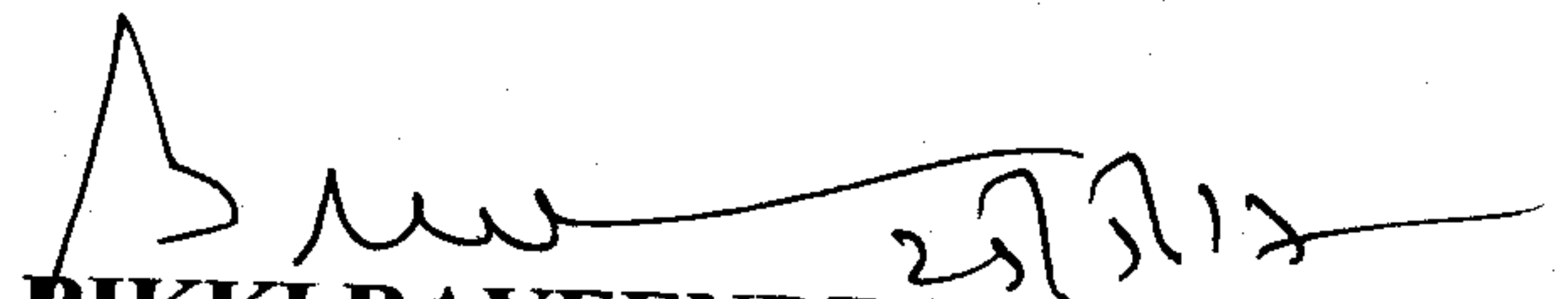
Learned Advocate Mr. Jaimin Dave i/b Learned Advocate Mrs. Swati Soparkar
present for Petitioners.

Matter is reopened.

Learned Counsel for petitioner requested time to file remaining affidavits of secured
creditors of petitioner company.

List the matter on 26.05.2017.

Dated this the 25th day of May, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**